Annexure-6

Date of

Commenc

Name ofAasthaement ofList ofCorporateSurgimedLiquidatioStakehold

Note 1

Debtor Ltd n 23-02-2021 ers as on 07-05-2021

List of Secured Financial Creditors (Amount in Rs) Identificat Details of claims amount of amount of amoung amount of remarks if s no Name of Details of claims admitted % share in contingen any any Creditor ion No Date of Amount Amount of Nature of Amount whether Amount of claim claim Claim receipt Claimed Claim covered by lien/ covered total t claim mutual rejected under admitted lien or attachme by amount of dues that verificatio attachment nt guarantee claims may be pending removed? admitted set-off disposal (yes/no) Universal Enterprise not note 1 provided 04-04-2021 22361933 0 OC 0 NA 0 100 NA NA 22361933 NA below

The claimant sent their unsigned, without proofs of claim, without affidavit claim on the last day of the claim submission date 04-04-2021. The liquidator asked them to rectify the deficiences and provide the information and documents towards liquidator's queries. The claimant resubmitted the claim on 08-04-2021 but the deficiencies were not rectified fully. The liquidator provided further time and opportunity. Howver, the required documents and information were not shared by the claimant. The liquidator rejected the claim on 07-05-2021.